

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

107. C.P. (IB)-1197(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Jones Lang Lasalle Building Operations Pvt. Ltd.

VS

Wadhwa Group Holdings Private Limited

Appearance:

For the Petitioner: None appeared

For the Respondent: Adv. Omkar Kelkar

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. None appeared for the Petitioner. Ld. Counsel for the Respondent submits that the settlement talks are going on between the parties and seeks 4 weeks' time to settle the matter.
2. Request is considered. List on **06.06.2024** for reporting settlement.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)